

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 05th day of June 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla,
Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 356/2022	Renuka Devi Rangaswamy – IRP, M/s. Regen Infrastructure and Services Pvt. Ltd. Vs. Madhusudan Khemka - Suspended Director of M/s. Regen Infrastructure and Services Pvt. Ltd. & 7 Ors	Mr. Mayan H Jain	
2	Comp App (AT) (CH) (Ins) No. 108/2023 For Directions IA No. 392/2023	IFCI Limited Vs Sutanau Sinha RP & Anr.	M/s Surana & Surana	Mr. Avinash Krishnan Ravi- R1 Ms. Pooja Mahajan- R2

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	IA No. 765/2022 in Comp App. (AT) (CH) (Ins) No. 220/2022 IA No. 476/2022	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar -R4

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 50/2023 For Stay IA No. 503/2023	Xander Investment Holding XXII Ltd. Vs Waterwalk Apartments Pvt. Ltd. & 8 Ors.	Mr. Hardeep Sachdeva	Ms. Abitha Banu Caveator

5	Comp App (AT) (CH) (Ins) No. 153/2023 For Stay IA No. 504/2023 For Exemption IA No. 505/2023 To Adv. Hg. IA No. 506/2023	Edelweiss Asset Reconstruction Company Limited Vs Dr. Govindarajula Venkata Narasimha Rao	Mr. Rohan K George	
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For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan Liquidator of Goodwin Packpet Private Limited Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
7	Comp App (AT) (CH) (Ins) No. 148/2023 Delay in refiling IA No. 488/2023 Leave to file IA No. 489,490,491 & 492/2023	Jackson Jose & 3 Ors. Vs Royals International Trade and Allied Products Pvt. Ltd.	Mr. Johnson Gomez	
8	Comp App (AT) (CH) (Ins) No. 149/2023 Delay in refiling IA No. 493/2023	M/s Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs M/s Felix Infotech Private Limited	Mr. Kunwar Singh	Mr. Anirudh A Sriram Caveator
9	Comp App (AT) (CH) (Ins) No. 112/2023	Ann George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
10	Comp App (AT) (CH) (Ins) No. 113/2023	E P George Vs K Parameshwaran Nair WITH	Mr. Pradeep Joy	
11	Comp App (AT) (CH) (Ins) No. 114/2023	E P George Vs K Parameshwaran Nair WITH	Mr. Pradeep Joy	
12	Comp App (AT) (CH) (Ins) No. 115/2023	Fancy Mega Projects Private Limited Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	

13	Comp App (AT) (CH) (Ins) No. 117/2023 For Condone Delay IA No. 406/2023	E. P. George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
14	Comp App (AT) (CH) (Ins) No. 118/2023 For Condone Delay IA No. 407/2023	Novelty Clothing Private Limited Vs K. Parameshwaran Nair	Mr. Pradeep Joy	
15	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors	Mr. MV Kini	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Contempt App (AT) No. 1/2023 For Directions IA No. 470 & 471/2023 For Urgent Hearing IA No. 472/2023 in Comp App (AT) (CH) (Ins) No. 134/2023	Sathya Moorthy Sai Prasad Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal	Ms. M Sanjana- R1 Ms. MS Elamathi- R2 Mr. S Rajendran, IRP – R2 Party

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R2
18	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R3
19	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg.	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Mohit Kumar	Mr. Bharadwaja Ramasubramania m - R1 Mrs. Mummaneni Vazra Laxmi- R3

	IA No. 434/2021 & 746/2022 For Adv. Hg. IA No. 328/2023			
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer	Mr. MV Swaroop	Mr. B. Vijay
21	Comp App (AT) (CH) (Ins) No. 45/2023 Leave to file IA No. 159/2023 For Exemption IA No. 160/2023 For Stay IA No. 161/2023	Yogayatan Ports Pvt. Ltd. Vs A. Rajendra & 2 Ors	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R2
22	Comp App (AT) (CH) (Ins) No. 73/2023 For Additional docs IA No. 260/2023	Base Corporation Ltd. Vs Pegasus Assets Reconstruction Company Pvt. Ltd.	Mr. Anant Merathia	Mr. Dinkar Singh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Private Limited	Ms. Anusha Peri	Mr. Kumar Mihir
24	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 To Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2

WITH

25	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
26	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur
27	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
28	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
29	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. MK Sumod- R2
30	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunktur Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors WITH	Mr. Deepak Khurana	Ms. Shweta Dubey- R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Narendar Naik R13
31	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12

32	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331/2021 For Stay IA No.332/2021 For Direction IA No. 579/2021 Urgent Hearing IA No.203/2021 For Direction IA.No.216/2021 For Stay IA No.902/2022	Chalasoni Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9
33	Comp App (AT) (CH) (Ins) No. 208/2021 For Stay IA No.416/2021 & 417/2021 Urgent Hearing IA No.418/2021	Mr. A Sennimalai Vs Bank of India & Anr	Mr. TK Bhaskar	Mr. T Ravichandran-R1 M/s Viruksham Legal-R2
34	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
35	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran R1
36	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 For Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Varun Srinivasan R1- R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
		WITH		
37	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9

38	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
39	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8
40	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh- R2 M/s Shivkumar & Suresh- R3
41	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasana Construction Company Pvt. Ltd. & Anr	Mr.R Umasuthan	Mr. B Dhanraj

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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